

CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA
08-06-2015 TO 11-06-2015

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| 1. Hon'ble Mr. Justice V.N. Sinha | All Urgent Civil Matters, Criminal Matters not assigned to other bench (If Such matters inadequate, other criminal matters also)
(Civil & Criminal Application Motion) |
| 2. Hon'ble Mr. Justice Navaniti Prasad Singh | Bail Applications under Section 438 Cr. P. C. |
| 3. Hon'ble Mr. Justice Sudhir Singh | Bail Applications under Section 439 Cr. P. C. |

Patna High Court
4th June, 2015

By order of Hon'ble The Chief Justice
Sd/-
(Ravindra Patwari)
Registrar (Establishment)
I/C Joint Registrar (List)